

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-07/1999/8374/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District and Sessions Judge,
Udalguri.

Dated Guwahati the th 30 September, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ(U) 4829 dtd. 29.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed **permission to avail the Long Puja vacation from 16.10.2023 to 29.10.2023, alongwith station leave permission, with the official vehicle, at own cost, from the morning of 14.10.2023, till the morning of 30.10.2023, as prayed for.**

The District & Sessions Judge, Udalguri, in her absence, the Civil Judge cum Assistant Sessions Judge, Udalguri, in his absence, the Chief Judicial Magistrate, Udalguri, and in his absence, the in-charge CJM, Udalguri will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-07/1999/8375-8376/A dated , 30-09-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)